

Name of the Corporate Debtor: Indian Steel Corporation Limited; Date of Commencement of CIRP: 06-10-2021; List of Creditors as on: 15-11-2021; Name of IP: Mr. Ajay Joshi; Process Number: 1; Last 5 digit of registration number: 10166

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	27269510232	5	27042796134	99.80	0	44771294	181942805	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	1071193714	1	0		1053776347		17090541	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	59437745	22	54971093	0.20		6113	4460539	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		28	28400141691	28	27097767227	100.00	1053776347	45104233	203493885	